# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

### RAJYA SABHA UNSTARRED QUESTION No. 1346

ANSWERED ON 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

## Transfer of women employees in public sector banks

#### 1346. SHRI SANDOSH KUMAR P:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware of the hardships faced by the women employees of the public sector banks when they were transferred to far away places;
- (b) whether Government guidelines are followed by the PSU banks while transferring women employees from one State to another without promotion after staying in a zone for more than nine years; and
- (c) if so, whether it is approved by the Board of the PSU Banks?

#### ANSWER

The Minister of State in the Ministry of Finance (Dr. Bhagwat Karad)

(a) to (c): Public Sector Banks (PSBs) have informed that they have a well-defined 'Transfer Policy' in place, duly approved by their respective Board.

Government *vide* letter dated 8.8.2014 in respect of PSBs has issued an advisory to accommodate as far as possible, transfer/ posting of female employees, on their request, at a place where their husband / parents are stationed or as near as possible.

Banks have further informed that the above Government guidelines are followed while considering the transfer requests of women employees of banks on the grounds of marriage/ joining spouse etc. which is subject to the vacancies available in requested zone/ region.

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